

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.73 of 2013 &
IA 116 of 2013**

Dated: 2nd May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

| | |
|---|--------------------------|
| Assam Power Distribution Company Ltd. |Appellant (s) |
| Versus | |
| Central Electricity Regulatory Commission & Ors. | Respondent (s) |

Counsel for the Appellant (s) : Mr. Sakie Jakharia

Counsel for the Respondent (s): Mr. M.G. Ramchandran (for R-2)

ORDER

It is represented that all the Respondents have been served and the affidavit of service has been filed.

Mr. M.G. Ramachandran appearing on behalf of Respondent No.2 submits that he is filing Vakalatnama today and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 28.05.2013 after serving copy on the other side.

Post the matter for hearing on **12.07.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

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(Justice M. Karpaga Vinayagam)
Chairperson